

ITEM NO.16+39
III-A

Court 4 (Video Conferencing)

SECTION

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET. (C) No. 598-599/2020 in C.A. No. 11017-11018/2018

ANAND MISHRA

Petitioner(s)

VERSUS

I K SRIVASTAVA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.93718/2020-EXEMPTION FROM FILING O.T. and
IA No.93720/2020-EXEMPTION FROM FILING AFFIDAVIT
IA No. 93720/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 93718/2020 - EXEMPTION FROM FILING O.T.)

WITH

CONMT.PET. (C) No. 625-626/2019 in C.A. No. 11017- 11018/2018 (III-
A)

)

CONMT.PET. (C) No. 642-643/2019 in C.A. No. 11017-11018/2018 (III-
A)

(FOR ADMISSION)

CONMT.PET. (C) No. 671-672/2019 in C.A. No. 11017-11018/2018 (III-
A)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 88380/2019

IA No. 88380/2019 - EXEMPTION FROM FILING O.T.

IA No. 148727/2019 - INTERVENTION/IMPLEADMENT)

W.P. (C) No. 491/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 49459/2020

FOR EXEMPTION FROM FILING O.T. ON IA 49460/2020

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 50896/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 50897/2020

IA No. 50896/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 49459/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 93554/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 50897/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 75316/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 72118/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 93558/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 50901/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 49460/2020 - EXEMPTION FROM FILING O.T.

IA No. 93556/2020 - EXEMPTION FROM FILING O.T.

IA No. 50903/2020 - EXEMPTION FROM FILING O.T.

IA No. 76074/2020 - EXEMPTION FROM PAYING COURT FEE

IA No. 93552/2020 - INTERVENTION/IMPLEADMENT

IA No. 50899/2020 - INTERVENTION/IMPLEADMENT

IA No. 76073/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 75315/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 72117/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

CONMT.PET.(C) No. 395-396/2020 in C.A. No. 11017-11018/2018 (III-
A)

(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 48372/2020
IA No. 48372/2020 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 408-409/2020 in C.A. No. 11017-11018/2018 (III-
A)

(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 50305/2020
IA No. 50305/2020 - EXEMPTION FROM FILING O.T.)

WITH

T.P.(C) No(s). 1209/2020

(FOR ADMISSION and IA No.111523/2020-EXEMPTION FROM FILING O.T. and
IA No.111526/2020-EXEMPTION FROM FILING AFFIDAVIT

Date : 17-11-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Kumar Shivam, Adv.
Mr. Mayank Sapre, Adv.
Mr. Mohd. Atif, Adv.
Mr. Rohit Anil Rathi, AOR

Mr. Gaurav Mehrotra, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Utsav Misra, Adv.
Mr. Abhineet Jaiswal, Adv.
Mohd. Shaz Khan, Adv.
Mr. Udit Atul Konkanthakar, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mohd. Nizam Pasha, Adv.
Ms. Ranjeeta Rohatgi, AOR
Ms. Samten Doma, Adv.

For Respondent(s)

Mr. Ravindra Raizada, Sr. Adv.
Mr. Manoj K. Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Vikas Singh, Sr. Adv.
Ms. Vanshaja Shukla, AOR

Mr. Mritunjay Singh, Adv.
Ms. Anuja Pethia, Adv.

Mrs. Pragya Baghel, AOR
Mr. Rohit Anil Rathi, AOR
Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The parties are liberty to exchange the pleadings within one week from today.

List the matters in the week commencing from 07.12.2020.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)